

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.364/(MAH)/2017

CORAM:


Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

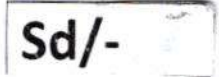
NAME OF THE PARTIES: Computer Business (India) Ltd.

SECTION OF THE COMPANIES ACT: 14 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	RITIKA AGRAWAL	PCS, Mumbai	

ORDER
CP 364/14/NCLT/MB/MAH/2017

1. Learned Representative is present.
2. Advertisement as per the provisions of the Act is yet to be done.
3. Adjourned to **22nd December 2017**.


M.K. SHRAWAT
Member (Judicial)

Date: 04.12.2017
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